

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:796
ANSWERED ON:29.07.2010
FIRE AT IOC DEPOT, JAIPUR
Lal Shri Kirodi

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a): whether the seven Members panel constituted by the Union Government to enquire into the fire in fuel storage depot of Indian Oil Corporation at Jaipur has submitted its report to the Government;
- (b): if so, the details thereof and the outcomes of the enquiry; and
- (c): the follow up action taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) to (c): The inquiry committee set up by this Ministry under the chairmanship of Shri M.B. Lal, Technical Member (Petroleum & Natural Gas), Appellate Tribunal for Electricity and Ex-Chairman & Managing Director of Hindustan Petroleum Corporation Limited (HPCL) to probe the incident of fire at IOC oil depot in Jaipur has submitted its report on 29.1.2010. The report has been put in the public domain and is available on the website of Oil Industry Safety Directorate (OISD) "<http://oisd.nic.in>".

The Committee, in its report, has determined the causes and critical factors responsible for this incident and has recommended short term as well as long term measures for preventing such incidents.

This Ministry has directed IOC to examine the report and fix the responsibility for the lapses committed by officials at various levels and take action against erring officials for this tragic accident.

Further, the committee has made 118 long term as well as short term recommendations, which have been accepted by the Ministry and an action plan has been put in place for implementing these recommendations.